

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/ 3531 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Smti. Bijay Lashmi Boruah,
Presiding officer, MACT No. 2,
Kamrup (M), Guwahati.
Sub:- Extension of earned leave.
Ref:- Your Email dated 26.06.2019.

Dated Guwahati, the 28th June, 2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted extension of earned leave w.e.f. 27.06.2019 till 06.07.2019 (sufficing 07.07.2019 being Sunday), along with station leave permission for the aforesaid period.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3533

Memo NO.HC.VII-64/2000(Pt.)/ 3532- /A, dated 28.06.19
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Systems Analyst, Gauhati High Court

[Signature]
28/6/19

JT. REGISTRAR (VIGILANCE)

[Signature]